

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4131/2024

UMESH CHANDRA & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

CONMT.PET.(C) No. 692/2026 in C.A. No. 4131/2024 (III-A)
FOR ADMISSION

Date : 02-09-2026 This matter was Mentioned today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Mr. Rameshwar Prasad Goyal, AOR (mentioned by)
Ms. Parul Shukla, AOR

For Respondent(s) : Mr. Udayaditya Banerjee, AOR
Mr. Harish Pandey, AOR
Mr. Rakesh Mishra, AOR
Ms. Pallavi Sharma, AOR
Mr. Udayaditya Banerjee, AOR
Ms. Anu Gupta, AOR
Mr. Satyajeet Kumar, AOR
Mr. Ratish Kumar Sharma, AOR
Miss Shweta Sinha, AOR
Mr. Satish Pandey, AOR
Mr. Ashish Kumar Upadhyay, AOR
Mr. Anubhav , AOR
Mr. Swastik Verma, AOR
Mr. Ashutosh Yadav, AOR
Mr. Atul Sharma, AOR
Ms. Disha Singh , AOR
Mr. Rameshwar Prasad Goyal, AOR
Mr. Devendra Kumar Shukla, AOR
Mr. Chand Qureshi, AOR
Mr. Kisalaya Shukla, AOR
Mr. Pushkar Sharma, AOR
Ms. Divya Roy, AOR
Mr. Sanjeev Malhotra, AOR
Mr. Divyesh Pratap Singh, AOR
Mr. Prithvi Pal, AOR

Mr. Radha Krishnan, AOR
Mr. Adarsh Verma , AOR
Mr. Satendra Tripathi, AOR
Mr. Sandeep Jindal, AOR
Mr. V. Elanchezhiyan, AOR
Miss Ritu Reniwal, AOR
Mr. Sanjay Rastogi, AOR
Mr. Anil Kumar, AOR
Mr. Rameshwar Prasad Goyal, AOR
Mr. Akshat Srivastava, AOR
Mr. Shashank Singh, AOR
Mr. Kanhaiya Singhal, AOR
Mr. Kausar Raza Faridi, AOR
Mr. Ansar Ahmad Chaudhary, AOR
Dr. Vinod Kumar Tewari, AOR
Mr. Akshay Saxena, AOR
Mr. Raj Singh Rana, AOR
Ms. Anzu. K. Varkey, AOR
Mr. Sandeep Kumar Dwivedi, AOR
Mr. Jitendra Kumar, AOR
Mr. Talha Abdul Rahman, AOR
Mr. Varun Mishra, AOR
Mr. T.S. Nanda Kumar, AOR
Mr. Tom Joseph, AOR
Ms. Aswathi M.k., AOR
Mr. Subhro Prokas Mukherjee, AOR

UPON mentioning, the Court made the following
O R D E R

CONMT.PET.(C) No. 692/2026

The matter is taken on Board.

List on 09.10.2026.

(DEEPANSHU)
SENIOR PERSONAL ASSISTANT

(AVGV RAMU)
COURT MASTER (NSH)